

F.No. J-11015/6/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated, 31st, May, 2016

ORDER

In supersession of all earlier orders, the President is pleased to engage following advocates as Standing Government Counsel/Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Income Tax Department) in the District/Subordinate Courts in the State of Tamil Nadu as mentioned below, with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier:

Chennai District

S. No.	Name & Address	Cell No.	Enr. No.
Panel : Standing Govt. Counsel			
1.	D. Chandar	9003222892	MS 156/2002
Panel: Addl. Standing Govt. Counsel			
2.	S. Tamilvinayagam	9444045479	MS 1041/2003
3.	P. Murali Krishnan	9884027982	MS 532/2009
4.	Ananda Pandiyan	9444277079	MS 1424/2009
5.	B. Pushpavathy	9677252836	TN 3275/2011
6.	T.N. Lakshmi Narasimhan	9840178145	MS 712/2010
7.	R. Kumar	9710054179	MS 251/2010
8.	M. Elayaraja	9884868581	MS 2790/2006
9.	K. Vinayagam	9444688442	TN 810/2011
10.	R. Chandrasekaran	7418484118	MS 758/1997
11.	K. Kamaraju	9445207859	MS 99/2000
12.	M. Praveen Kumar	9840404711	MS 125/2011
13.	S. Kumaresan	9962350570	MS 1820/2004
14.	S. Lingesh	9940056561	MS 1803/2009

Kanchipuram District

S. No.	Name & Address	Cell No.	Enr. No.
Panel : Standing Govt. Counsel			
1.	O.M. Balakrishnan		41/1977
Panel: Addl. Standing Govt. Counsel			
2.	V. Sundaresan	8122359573	3314/2010
3.	B. Ramnath	9443520962	1518/2005
4.	A. Dhayalan	9894551170	1915/2011

Thiruvalluvar District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	S. Sugadev	9884066620	TN 331/2002
Panel: Addl. Standing Govt. Counsel			
2.	V. Shanmugam	8682839217	TN 1534/2004
3.	L. Ravichandran	9444006556	TN 568/1999
4.	R. Chandra Sekaran	9444116022	TN 1990/2001

Cuddalore District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	A. Palamalai	9865460798	758/1983
Panel: Addl. Standing Govt. Counsel			
2.	R. Nakkeeran	9865470335	452/1981
3.	N. Ramalingam	9942285505	MS 2442/2008
4.	T. Ramesh	9943079687	MS 3261/2011

Villupuram District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	S. Pakkirisamy	9443480488	TN 486/1989
Panel: Addl. Standing Govt. Counsel			
2.	C.S. Ramnath	9843984001	TN 134/2011
3.	S. Jayaprakash Narayanan	9443336784	TN 1995/2000

Vellore District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Rathinakumar	9486562912	TN 374/04
Panel: Addl. Standing Govt. Counsel			
2.	V. Anbazhagan	99443006063	TN 76/1999
3.	S. Dhanasekaran	9894971752	TN 3100/2007

Thiruvannamalai District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Krishnamoorthy	9443437445	MS 993/1995
Panel: Addl. Standing Govt. Counsel			
2.	K.R. Kumar		MS 993/2007
3.	D. Sivagopal	9443295354	MS 2926/2010

Salem District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	C. Nachimuthuraja	9443441228	450/2003
Panel: Addl. Standing Govt. Counsel			
2.	C. Sakthivel	9443222176	1119/1991
3.	M. Kumar		818/1992
4.	K. Manikandan		3938/2011
5.	C. Senthilkumar	989403636	MS 1998/2013

Namakkal District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	K. Manokaran	9842563119	192/1989
Panel: Addl. Standing Govt. Counsel			
2.	R.P. Karthikeyan	9443247673	164/1992
3.	C. Kuppusamy	9344142593	55/2005
4.	R. Selvakumar	9486057716	1287/2000

Dharampuri District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Sankar	9443435576	TN 1346/2002
Panel: Addl. Standing Govt. Counsel			
2.	H.R. Ramesh Varma	9442733158	TN 1352/2007
3.	M. Muniraj	9443276241	TN 1747/2004



Erode District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	N.P. Palanisamy	9842911088	TN 1141/1995
Panel: Addl. Standing Govt. Counsel			
2.	P. Rajeshkumar	9842785487	TN 93/1998
3.	N. Manoharan	9443495669	TN 67/1997
4.	P.C. Ayyappan	9842725924	TN 129/1991
5.	N. Kumaresan	9865980300	TN 470/2007

Coimbatore District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Sivakumar	9843021104	MS 386/87
Panel: Addl. Standing Govt. Counsel			
2.	E.N. Durai	9443187090	MS 644/1984
3.	S. Prabhakaran	9994930160	MS 887/1991
4.	K. Shanmuganandam	9842264406	MS 2227/2000
5.	R. Jeyakumar	9443495871	MS 131/2002

Nilgiris District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	B. Kumaran	9943132930	TN 815/2004
Panel: Addl. Standing Govt. Counsel			
2.	N.B. Sankaran	9442720080	TN 1372/2003

Thanjavur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	R. Neethimohan	9443132620	913/1980
Panel: Addl. Standing Govt. Counsel			
2.	V.G. Ravikumar	9442519919	972/1990
3.	T. Mahendren	9360387898	1112/1997

Nagapattinam District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	S.P. Ganesh	9443186276	TN 1980/2001
Panel: Addl. Standing Govt. Counsel			
2.	K. Kabilan		TN 292/2004
3.	D. Sarathy	974019797	TN 3273/2009
4.	G. Murali	9894506067	TN 522/2000

Tiruvarur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	S. Vijayan	9965981298	TN 954/2003
Panel: Addl. Standing Govt. Counsel			
2.	V. Athikesavan	9444157051	TN 958/2007
3.	R. Saravanan	9787171227	MS 1238/08

Tiruchirapalli District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	D. Dhanabal	9842411694	1029/1990
Panel: Addl. Standing Govt. Counsel			
2.	P. Sankaran	9944403021	TN 117/1981
3.	M. Lenin Pandian Rengasamy	9789535965	TN 3004/2007
4.	P. Senthil Kumar	9786689711	TN 390/2010

Karur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	G. Ramesh	9443239637	732/1992
Panel: Addl. Standing Govt. Counsel			
2.	K. Krishnamurthi	9443276466	929/1999
3.	R.M. Sivakumar	9842482013	1337/1995

Perambalur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	P. Ramakrishnan		333/1988
Panel: Addl. Standing Govt. Counsel			
2.	P. Sivasankaran	7845040079	568/2004
3.	S. Subramanian	9787822798	275/2007



Pudukkottai District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	M. Kaleeswaran	9750191433	360/1995
Panel: Addl. Standing Govt. Counsel			
2.	J. Markandeyan	9965779919	784/2005
3.	G. Vivekanandan	9994495898	2044/2009
4.	Arantai Annadurai		262/1983

Madurai District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	R. Ravindran	8122371937	TN 1523/2001
Panel: Addl. Standing Govt. Counsel			
2.	S. Karthik	9894918143	TN 637/2006
3.	B. Ramkumar	9443474361	TN 1243/2004

Theni District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	R. Kumar	9842592193	TN 1998/2001
Panel: Addl. Standing Govt. Counsel			
2.	G. Mariselvam	9843525114	TN 629/2008

Dindigul District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	T.A. Thirumalai Balaji	9842285808	TN 866/1997
Panel: Addl. Standing Govt. Counsel			
2.	R. Parasuraman	9894691902	TN 486/1988

Ramanathapuram District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	R. Raju	9443920052	TN 47/1985
Panel: Addl. Standing Govt. Counsel			
2.	K. Ramamoorthy	9443102915	TN 1713/2002

Virudhunagar District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	K. Santakumar	9842274027	320/2000
Panel: Addl. Standing Govt. Counsel			
2.	S.P. Sankar	8973926312	625/1998
3.	M. Gajendran	9843242711	MS 1722/2009



Sivagangai District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	C. Rajagopal	9842441255	317/1989
Panel: Addl. Standing Govt. Counsel			
2.	M. Shanmugaraja	9994024344	2181/2007
3.	V. Malaiyendran		250/2012

Tirunelveli District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	G. Murugesan	9842182095	TN 396/1986
Panel: Addl. Standing Govt. Counsel			
2.	M.P. Socretes		TN 241/2001
3.	S. Ramarajapandian	9842829649	TN 1610/2001
4.	N. Rajesh Kannan	9443496896	TN 1582/2001

Thuthukudi District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	S. Shanmugasundram	94443327430	TN 941/1687
Panel: Addl. Standing Govt. Counsel			
2.	A. Santhanakumar	9443132126	TN 1126/1993

Kanyakumari District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	T. Sivakumar	9443178006	TN 91/2003
Panel: Addl. Standing Govt. Counsel			
2.	R. Jaganathan	9944389372	TN 1598/2006
3.	D. Raghu	9443162915	TN 1427/1995
4.	T.V. Pradeep	9894475953	TN 1217/2002

Krishnagiri District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	C. Premanand	7639381914	TN 1838/2003
Panel: Addl. Standing Govt. Counsel			
2.	M.Gnanasekaran	9443448369	TN 572/1986
3.	A. Santhosh Kumar	9442826625	TN 107/2009
4.	R. Vijayakumar	9443465384	TN 925/2001
5.	G. Vajravel	9965421919	TN 1780/2005

Ariyalur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Jeyakumar	9786704940	TN 2926/2006
Panel: Addl. Standing Govt. Counsel			
2.	S. K. Rajendran	9965237689	TN 1215/2011

Tiruppur District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	C.P. Subramaniam	9994676655	TN 1443/98
Panel: Addl. Standing Govt. Counsel			
2.	A. Parthiban	9751055667	TN 1157/2006

Pudhucherry District

S. No.	Name & Address	Cell No.	Enr. No.
Panel: Standing Govt. Counsel			
1.	V. Raja Sekaran	9443961003	MS 729/2001
Panel: Addl. Standing Govt. Counsel			
2.	V. Karkuhally	9360131771	MS 1436/2007
3.	K. Lakshminarayanan	9344970714	MS 739/1996
4.	M. Vaikunth	9344970714	MS 2303/1999
5.	V. Vaithiyanathan	9842679799	MS 425/2002

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM Nos. 27(25)/2011-Judl. dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(G. S. Yadav)

Joint Secretary & Legal Advisor to the Government of India

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri G. Rajagopalan, Addl. Solicitor General of India, High Court Building, Madras High Court, Chennai-600104.
3. Office of the District & Sessions Judge, Chennai, Kanchipuram, Thiruvalluvar, Cuddalore, Villupuram, Vellore, Thiruvannamalai, Salem, Namakkal, Dharampuri, Erode, Coimbatore, Nilgiris, Thanjavur, Nagapattinam, Thiruvarur, Thiruchirapalli, Karur, Perambalur, Pudukkottai, Madurai, Theni, Dindigul, Ramanathapuram, Virudhunagar, Sivagangai, Thirunelveli, Thuthukudi, Kanyakumari, Krishnagiri, Ariyalur, Tirippur, Pudhucherry.
4. The Registrar, Madras High Court at Chennai.
5. The Accountant General, Chennai for information.
6. Pay & Account Office, Department of Legal Affairs.
7. The Cash (LA) Section in connection with retainership fee to above mentioned Standing Government Counsels.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.


(B. S. Sharma)
Supdt. Legal (Judicial Section)